

3. Manufacture of writing and printing paper containing not less than 75% by weight of pulp made from bagasse exempted from payment of excise duty.
4. Manufacture of paper and paper board using un-conventional raw materials is charged excise duty at concessional rates.
5. The facility of payment of excise duty on incremental basis for successive slabs extended to the small paper mills from 1.4.1986.
6. Flexibility allowed to the industry to manufacture all varieties of paper and paper grade pulp including paper board/straw board within the overall licensed capacity.
7. Requirement of Industrial Licence has been dispensed with in the case of manufacture of writing, printing and wrapping paper from agricultural residues, wastes and bagasse.
8. New units commissioned between 1.4.79 and 31.3.87 are exempted from excise duty upto 50% for five years.

[*Translation*]

Under-Filling of Gas Cylinders

75. SHRI BANWARI LAL BAIRWA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that the number of complaints regarding under-filling of L.P.G. cylinders is increasing despite attention of Government having been drawn repeatedly in this regard ; and

(b) if so, the concrete steps Government propose to take in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF

STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) :
 (a) and (b) While some such cases continue to be reported to the oil marketing companies in the normal course of business, their incidence is very low. Institutional arrangements exist in LPG bottling plants as also with LPG distributorships to ensure filling and supply of LPG cylinders of correct weight. The oil marketing companies are taking steps for increased use of superior quality cylinder seals to prevent pileferage/loss of product in transit. The field staff of oil companies carries out periodic inspections of distributors' showrooms/godowns and makes random checks of cylinders for correctness of weight.

Increasing Storage Capacity of Warehouses

76. SHRI KALI PRASAD PANDEY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the number of warehouses in each State where foodgrains had been stored during 1985-86 and 1986-87 and the details of the foodgrains stored in these warehouses as on 31 January, 1985, 31 March, 1986 and 31 December 1986 ;

(b) the steps taken to increase the storage capacity of warehouses during this period, State-wise, indicating the places where the new warehouses were constructed and expenditure incurred on them separately, state-wise ;

(c) whether it is a fact that major portion of buffer stock of wheat and other foodgrains in these warehouses had been declared rotten after six months ; and

(d) if so, the quantity of foodgrains declared rotten during this period and the estimated loss suffered thereby ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) A statement